

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

13. C.P. (IB)- 432/(MB/2018)

CORAM : Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **04.06.2018**

NAME OF THE PARTIES : Jayraj Engineering Contractors

Vs.

Neo Structo Construction Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Professional representing the applicant present and the counsel for the respondent is present. Time granted to the applicant for furnishing the copy of the petition and also for the respondent to file their reply.

List the matter on 19.06.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date :04.06.2018
Rohit